

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **21.12.2023** (THURSDAY)  
CHENNAI BENCH (**VIRTUAL MODE**)

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**In the Court of Hon'ble Member (Judicial) and Hon'ble Mrs. Shreesha Merla, Member (Technical)**  
**10:30 am**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 451/2023 For Stay IA No. 1406/2023 For Exemption IA No. 1405/2023	Mr Anil Kohli Resolution Professional For Gvk Gautami Power Limited Vs Krishna Lubricants	Mr. Abhishek Anand	
2	Comp App (AT) (CH) (Ins) No. 453/2023 For Stay IA No. 1413/2023 For Exemption IA No. 1414/2023	Goda Ganesh, Suspended Director Of M/S Barasat- Krishnagar Xpressways Ltd Vs State Bank Of India And Anr.	Mr. Sandeep Bajaj	
3	Comp App (AT) (CH) (Ins) No. 454/2023 For Stay IA No. 1415/2023 For Exemption IA No. 1416/2023 For Urgent listing IA No. 1417/2023	Kamineni Educational Society Vs Racharla Ramakrishna Gupta & 5 Ors.	Mr. Anirudh Krishnan	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No.188/2021 (CA (AT) No.77/2019) For Condone Delay IA No. 301/2023	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors.  <b>WITH</b>	Mr. M. Narayana Bhat	Mr. AM Sridharan- R1 Mr. Saji P John- R4 & R6 Mr. Prasad Vijayakumar- R5
5	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors	Mr. K Sathyamurthi	Mr. AM Sridharan- R1 Mr. Prasad Vijayakumar- R5

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense With IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 To Adv. Hg. IA No. 21, 657 & 1404/2023 For Stay IA No. 868 & 869/2023	Mr Babu Manoharan Jaikumar Christhuran Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand- R1, R2

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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